

**The Minister of Education (Dr. K. L. Shrimali):** (a) to (d) The information is being collected from the Manipur Administration and will be laid on the Table of the Lok Sabha in due course.

#### Elementary School Teachers

**697. Shri Yallamanda Reddy:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that all India Primary Teachers' Federation has made representation to Government requesting to enfranchise elementary school teachers in the elections to the legislative councils from the teachers constituency; and

(b) if so, action taken or proposed to be taken in the matter.

**The Minister of Education (Dr. K. L. Shrimali):** (a) Yes Sir.

(b). The Government of India do not consider the suggestion feasible.

#### Grants Commission for Secondary Education

**698. Shri Yallamanda Reddy:** Will the Minister of Education be pleased to state:

(a) whether the All India Federation of Educational Associations has recently requested Government to constitute a Grants Commission for Secondary Education; and

(b) if so, the action taken in this regard?

**The Minister of Education (Dr. K. L. Shrimali):** (a). No. Sir, but this point was raised in the Memorandum of the All India Secondary Teachers' Federation.

(b) The suggestion is not considered feasible.

#### Election Expenditure in Punjab

**699. Shri D. C. Sharma:** Will the Minister of Law be pleased to state:

(a) the amount of money that has been spent to conduct the Lok Sabha

elections in Punjab held in February, 1962;

(b) whether the entire amount was borne by the State Government; and

(c) if not, what was the amount contributed by the Central Government?

**The Deputy Minister in the Ministry of Law (Shri Hajarnavis):** (a) As the General Elections have just concluded, it will take some time for the Government of Punjab to collect and compile the figures of expenditure incurred on the conduct of Lok Sabha elections in Punjab held in February, 1962, from the various district authorities concerned.

(b) and (c). The entire amounts is to be borne initially by the State Government. The Central Government's share, i.e. 50 per cent, will be reimbursed to them in due course.

#### Post Matric Scholarships to Backward Class Students

**700. Shri Jena:** Will the Minister of Education be pleased to state:

(a) whether the quantum of Post Matric Scholarships paid to Backward Class students belonging to the same standard in different States is the same as previously when the scholarships were awarded by the Central Government; and

(b) if not, the States awarding minimum and maximum of such stipends to students studying in the same standard?

**The Minister of Education (Dr. K. L. Shrimali):** (a) Yes, Sir.

(b) Does not arise.

#### Fourth Steel Plant

**701.** { Shri Warrior:  
Shri Vasudevan Nair:  
Shri M. K. Kumaran:

Will the Minister of Steel and Heavy Industries be pleased to state: